

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/96/2016

NAME OF THE PETITIONER(S)

: K. Ramakrishnan & 2 Others

Represented by

NAME OF THE RESPONDENT(S)

: Universal Heat Exchangers Ltd & 6 Others

UNDER SECTION

S.No.

: 397/398

1. A.G. SATHANAFAYAND) For PRHHONES Alisadion.
A.ILMYLSAMY

Name (in Capital)

Signature

2. S. Manjula Dery, Adr Fox KSP XCO Coincidentore

Fex Applicants) SMCUM pls ponders

ORDER

Counsel representing both the parties are present. Counsel for respondent sought time to submit her arguments in CA 105/2017. Time enlarged at request. Put up on 15.09.2017 at 10.30 A.M.

-sd-(K. Anantha Padmanabha Swamy) Member (Judicial)